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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/1/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	KRISHNA SRINNASAN GEETHI ARA DNARAKESH. P.	For S. Ramasubramanian & Associates Counsel for R1 & R3	
2.	K. RAVI	For M/s. Rugan & Arya Counsel for Petitioner	
3.	THRIYAMBAK KANNAN	Counsel for R24-26	

ORDER

Mr.K.Ravi, Counsel for petitioner present. Mr.Krishna Srinivasan, counsel for R1 and R3 present. Mr.Thriyambak Kannan, Counsel for R24 to R26 also present. Counsel for petitioner prayed time for arguments. At request, time is enlarged. Put up on 26.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)